

(10)

15-02-96

Hon. Mr S. Das Gupte AM  
Hon. Mr. T. L. Verma JM

A request has been made on behalf of learned counsel for the applicant for two weeks time to file RA let the RA be filed within two weeks. List for admission on 27-3-96

*[Signature]*  
JM

*[Signature]*  
AM

of  
R.A. not filed  
26.3

27-3-96

Honble Mr. T.L. Verma, J.M.  
Honble Mr. S. Dayal, A.M.

Sri RP Singh, Counsel for the applicant states that he does not want to pursue this application and requests that the same may be dismissed as withdrawn. In view of the submissions made this application is dismissed as withdrawn.

*[Signature]*  
AM

*[Signature]*  
J.M.

*[Signature]*